NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.102/17	-	For Hearing	14	Wipro Consumer Care Limited

SL. NAME (IN CAPITAL) SIGNATURE NO. & PHONE NUMBER REPRESENTATION TO WHOM

PRADEEP B

KULKAPNI

998677124

Mipro Consumer Care Cinited

ORDER

PCS for Petitioner is present. We have heard him. He is directed to file Affidavit to the effect that, company has no sectoral regulator. He is directed to file the same in the registry. List it for orders on 14/11/2017.

Member (T)

Member (J)